#### **GOVERNMENT OF INDIA**

# MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

## LOK SABHA

## UNSTARRED QUESTION NO.2888 TO BE ANSWERED ON 15<sup>TH</sup> DECEMBER, 2021

#### **NON-CARD HOLDER**

### 2888. PROF. SOUGATA RAY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether Non-National Food Security Act (NFSA) card holders have to pay rupees 21/kg for rice and rupees 22/kg for wheat;

(b) if so, the details thereof;

(c) whether this is likely to cause inconvenience for common people and if so, the details thereof; and

(d) the details of the margin to dealers?

#### ANSWER

# MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a): No Sir, foodgrains are sold under Targeted Public Distribution System (TPDS) to National Food Security Act (NFSA) card holders @ Rs.3/2/1 per kg for rice/wheat/coarsegrains respectively.

For catering to the foodgrain requirement of the States/UTs over and above the TPDS (NFSA), provision has been made for sale of wheat and rice to States/UTs at Rs. 21/- per Kg and Rs. 22/- per Kg respectively by FCI, as per their locally assessed requirements.

(b): Does not arise.

(c): No Sir, since there is provision for a substantially high coverage of 81.35 Crore persons under NFSA all over the country to provide foodgrains as detailed in part (a) above.

(d): The details of fair price shop dealers' margin and sharing specified in the Rules are as follows:

Category of State	Norms of FPS dealers' margin ( Rupee per quintal)		Central
	Basic	Additional margin for sale through point of sale device	share (In percent)
General	70	17	50
Special*	143	17	75

\*Note: Special category States include 8 States of North East including Sikkim, Himachal Pradesh, Jammu & Kashmir, Ladakh, Uttarakhand, Andaman & Nicobar Islands and Lakshadweep.

State Governments however have the flexibility to fix the actual rate (Norms of expenditure), but the Central assistance is restricted to Central share based on the actual rate or the norms of expenditure mentioned in the table above, whichever is lower.

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